

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5361
ANSWERED ON:06.09.2011
AMENDMENT IN CONSTITUTION
Thamaraiselvan Shri R.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the United Liberation Front of Assam (ULFA) has demanded an amendment in the Constitution to protect the interest, identity and rights of the local people of Assam to resolve their conflict;
- (b) if so, the details thereof; and
- (c) the response of the Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (c): United Liberation Front of Asom (ULFA) has submitted a 12 point broad framework for talks to the Union Home Minister in the presence of Chief Minister, Assam on 5.8.2011. Action has been initiated for holding talks with ULFA.